Single Bench

NATIONAL COMPANY LAW TRIBUNAL KOLKATA BENCH KOLKATA

C.P NO.614/2012 CA.634/2013

CORAM: Hon'ble Member (J) Ms. Manorama Kumari

ATTENDANCE-CUM-ORDER SHEET OF THE HEARING ON 9th August, 2017, 10.30 A.M.

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Name of the Company Alok Mazumdar & Anr Versus- Chukervrtty , Chatterjee		& Co. Ltd & Ors	
Under Section 397./398 O & M			
Name & Designation of Authorized Representative (IN CAPITAL LETTERS)		Appearing on behalf of	Signature with date
1. MR. R.GHOS	SH, ADVOCATE	7	
2. MR. M.A.	JABBAR, n	Les pondents	
3. MRS. SHAR	MISTHA, 4	7 Respon	
4. MR. N. KHA	NJOY, 4		1 joy
ii.			May 2017
I MRS MA	NJU BHU	TERLA , Adv.	7
MR DE	EPNAIH	KO1	Petitioner
CHah	DHU EX,	'Adu,	/ Cime
7 MR.	PRIPTO M	LAJUNIDAR,	DMajun
MR. S	AUBHIK (CHOW BHURY	9/5/17
4.		Ad.	

09-08-2017 – CP No. 614/2012 – CA No.634/2013 – Alok Mazumdar & Anr Vs. Chukervrtty, Chatterjee & Co. Ltd. & Ors.

ORDER

The Ld. Lawyer on behalf of the petitioner as well as on behalf of the respondents are present.

Both side prayed for some time on account of settlement.

Heard: the prayer of the parties is allowed.

Fix on 18-08-2017.

MANORAMA KUMARI MEMBER(J)